## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr No.	Category of Creditor		ary of claims eceived	1	nary of claims dmitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of Amount claims						
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0.	0	0	50	1-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	138330672/-	2	137781862/-	0	548810/-	0	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	50403749/-	1	48203749/-	0	2200000/-	0	2	1
5	Operational creditors (Workmen)	0	0	0	0	0	0	0		
6	Operational creditors (Employees)	0	0	0	0	0	0	0	-	
7	Operational creditors (Government Dues)	0	0	0	0	0	0 .	0	a* - *	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	20251622/-	1	19807255/-	0	444367/-	0	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0		
	Total	6	208986042/-	4	205792865/-	0	3193177/-	0		



#### Annexure-1

Name of the corporate debtor: Euphoria Technologies Private Limited; Date of commencement of CIRP: 17/05/2023; List of creditors as on: 28/06/2023

## Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount In Rs.)

9		Details of cl	aim received		Details	of claims a	dmitted				Amount			,
Sr No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Omkara Assets Reconstruction Pvt Ltd (Trustee of Omkara PS	25/05/2023	57303167/-	57028836/-	57028836/-	Secured	Yes	No	58.61	<del>-</del>	-	274331/-	-	The outstanding amount till the date of assignments is claimed as per
	34/2021-22 Trust)											1		assignment deed. The said amount is yet to be reconciled as the necessary details has not been
							RA PRASA			:		**		provided to/available with IRP. The secured financial creditor/Corporate

| BBI/IPA-001/ | IP-P00616/ | 2017-18/11073 | \*

2	Omkara	25/05/2023	81027505/-	80753026/-	80753026/-	Secured	Yes	No	41.39	_	I -	274479/-		Debtor is yet to
	Assets							1.00	12.55			2/44/3/-	-	
	Reconstruction													provide the
	Pvt Ltd				2			, ,						calculations for
	(Trustee of													outstanding
	Omkara PS	>						1						amount as per
	42/2021-22				x 1 - 1									assignment deed.
	Trust)		-							-				Any change in the
	Trust)		-		×									said outstanding
														amount will affect
														the amount
			*.			16				D.				admitted, the
										* *				claim is
			· · · · · · · · · · · · · · · · · · ·										1.00	provisionally
														admitted subject
			6											to reconciliation
lote	: In serial No. 2, cr	reditor has lev	ied the penal ir	nterest at 2% pe	er month where	as penal ir	iterest as pe	er sanction	letter is	24% ner an	num Clar	ification for	the same has	s been requested
rom	the creditor for w	hich explanat	ion is still pend	ing.		p				= .70 pci dii		incation for	the same has	been requested
	Total				137781862/-			,	100		-	E40010/	, ,	
				2077020027	137701002/-				TOO			548810/-	1 1	



#### Annexure-2

Name of the corporate debtor: Euphoria Technologies Private Limited; Date of commencement of CIRP: 17/05/2023; List of creditors as on: 28/06/2023

# Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount In Rs.)

		Details of cl	aim received		Det	tails of claims	s admitted				Amount			
Sr No.	o. Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
-	Keyur	24/06/2023	48203749/-	48203749/-	-	Unsecured		Yes	-	-	-	_	_	-
	Karsanbhai Patel						RA PRASAD							The claim is based on the assignment of debt of the promoter of the company vide agreement dated 30.04.2021. In absence of books of accounts of the company claim is provisionally admitted, as related party, on the principle "Assignee cannot have a better title than assignor"

		- X												
2	Pareshkumar		3 1500000/-	-	-	Unsecured	-	No	-	-	-	1500000/-		The creditor has
	Hashmukhlal			8								230000/		filed claim as
	Patel		-								5.4			financial creditor
														for advance paid
					*		-		8 9			V-		against property.
	v													Since the advance
-														against
				-										goods/properties
														are operational
														debt the claim is
f ,			*.		2		7.				* .			rejected and
														creditor has been
														asked to file claim
														as operational
	Nileshkumar	22/06/2023	700000/-	_	-	Unsecured	_	No						creditor.
	Dhirajlal	,				onsecured	-	INO		-	-	700000/-	-	The creditor has
	Trivedi					A.								filed claim as
														financial creditor
											,			for advance paid
		8			¥**									against property.
										-				Since the advance
			4				2							against
											4.			goods/properties are operational
		-												debt the claim is
					e									rejected and
														creditor has been
		, , , ,					×							asked to file claim
		*	**								**			as operational
	Total		F0400=444											creditor.
	TOTAL		50403749/-	48203749/-	-		-		-	-	-	2200000/-	-	
												,		



#### Annexure-3

Name of the corporate debtor: Euphoria Technologies Private Limited; Date of commencement of CIRP: 17/05/2023; List of creditors as on: 28/06/2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount In Rs.)

Sr	Name of	Details of cla	aim received		Details	of claims	admitted			Amount of	Amount	Amount	Amount of	Remarks, if any
No.	Creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	of any	of claim	claim	Nemarks, if any
		receipt	claimed	claim	claim	covered	covered	related	voting	claim	mutual	not	under	
				admitted		by	by	party?	share		dues,	admitted	verification	
	-					security	guarantee		in		that			
						interest			CoC		may be	*		
1	Manpower	16/06/2023	20251622/-	10007255/	0 1						set-off			,
-	Group	10/00/2023	20231022/-	19807255/-	Operational	No	No	No	-	-	-	444367/-	-	The interest is allowed
	Services				8									only up to date of
	India Pvt											a a	3.	commencement of
	Ltd													CIRP i.e. 17.05.2023.
														Amount of TDS has
	1													been disallowed due
											-			to no supporting
	*		202516227	400070557					**				**	evidence provided.
			20251622/-	19807255/-			and the same of th		-	-	-	444367/-	-	-